



The Orissa Gazette

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No. 29. CUTTACK, FRIDAY, OCTOBER 16, 1936.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance :—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
	Rs. a. p.	Rs. a. p.
Part I ..	6 0 0	7 0 0
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Part IV ..	2 0 0	2 8 0
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Part VI ..	3 0 0	3 8 0
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Entire Gazette	30 0 0	35 0 0
Single copy ..	1 0 0	1 2 0
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RATES OF ADVERTISEMENTS IN PART VII.

	Rs. a. p.
Full page per issue	20 0 0
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

ADVERTISEMENT OF SALE.

Notice is hereby given that the undermentioned plots of land, no longer required by Government, situated along the Bengal-Nagpur Railway in the district of Puri, will be put up to sale at 11 o'clock on the 18th December 1936 at Puri:—

1	2	3	4	5	6		7		8	9
Consecutive lot number.	Name of district.	Pargana and mauza.	Number of mile on which land is situate.	Situating on which side of the Railway.	Approximate area of lot in bighas and in acres.		Land excluded from sale from each lot.		Commencement and termination of lot.	Boundary of lot.
					B. K. C.	Acres and decimals.	Reasons for exclusion.	Acres and decimals.		
1	Puri	..	..	Left hand side.	...	1.29	..	..	Block A Plot no. 117, 0.38 Block B Plot no. 119, 0.91	Block A. North—By portions of plot nos. 118 and 182. East—By portions of plot nos. 182 and 181. South—By portions of plot nos. 118 and 181. West—By portions of plot nos. 118 and 181. Block B. North—By portion of plot no. 104. East—By portions of plot nos. 104, 116 and 118. South—By portions of plot nos. 104, 204, 118 and 116. West—By portions of plot nos. 104 and 204.

D. P. SHARMA,
Collector of Puri.
[2-1-6-11-1936].

The 10th October 1936.

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM-PURI,
BERHAMPUR.

PRESENT:

P. Ramalingam, Esq., I.C.S. (Bar-at-Law),
District Judge.

I. A. NO. 427/1936 IN I. P. NO. 7 AND
8/1928.

K. V. Ranganadha Swamy—Petitioner
(Insolvent)

versus

Gadi Govinda Rao and 16 others—Respon-
dents (Creditors).

Notice is hereby given under section 41 of Act V of 1920 that the abovenamed Petitioner has applied to this Court for an absolute order of discharge and that the said petition stands posted to the 9th November 1936 for hearing. Any creditor wishing to oppose the petition may appear either in person or by pleader on the said date.

GANESH MAHAPATRA,

Sub-Judge-in-charge.

BERHAMPUR: 12th October 1936.

NOTICE.

(Under the provisions of Order 1, Rule 8,
C. P. C.)

DISTRICT CUTTACK.

IN THE COURT OF THE MUNSIF AT
KENDRAPARA.

(ORIGINAL) TITLE SUIT NO. 309 OF 1936.

Sheikh Oli Mahomed and others—Plaintiffs
versus

Mahomed Naimullah and others—Defendants.
To

All the Mahomedans of the *Ahle-Hadis* and *Hanafi* and other sects and schools of Kendrapara subdivision.

Whereas the abovementioned Plaintiffs, on behalf of themselves and all other Mussalmans of the *Ahle-Hadis* sect of Kendrapara subdivision, have instituted the abovesaid suit against the defendants nos. 11 to 33 themselves and as representing all the Mussalmans of *Hanafi* and other communities of the said subdivision, praying thereby for getting the *Juma Mosque* situate in town and mauza Kendrapara, declared a public Modsqe, and for declarations of the right of the *Ahle-Hadis* sect of the Mussalmans of Kendrapara, including the Plaintiffs, to enter it and pray and perform their devotions and *Nimaj* therein according to their own tenets and rituals including *Rafaladain* and *Amin-bil Jahar*, and to say *Azan* and act as *Pes-Imams* in the said Mosque, and for issue of

permanent injunction restraining the defendants and all the Mussalmans of the *Hanafi* and other sects of the said subdivision from interfering in any way with the said rights of the *Ahle-Hadis* sect including the Plaintiffs.

It is hereby notified, for the information of all concerned, that any of those persons intending to proceed with the said suit as Plaintiffs, or to contest it as defendants, may appear in this Court in person, or by a pleader duly instructed and able to answer all material questions relating to the suit, and apply for being made a party, on the 18th day of November 1936 at 10-30 A.M., and in default of appearance of any of them on the day abovementioned, the suit will be heard and determined in their absence.

BIPRA CHARAN DAS,

Munsif.

KENDRAPARA: 7th October 1936.

OFFICE OF THE REVENUE COMMIS-
SIONER, ORISSA.

WANTED

(a) One Head Assistant for the Revenue Branch on Rs. 170—4—210 per month.

(b) One Head Assistant for the Registration Branch on Rs. 130 per month.

(c) One Draughtsman on Rs. 50 per month for one year for the present with prospects of being made permanent.

Qualifications required:—

(a) Experience of work in a Government office for not less than 10 years.

(b) Experience of work in a Government office for not less than 5 years. Preference will be given to one possessing experience of work of registration of Joint Stock Companies, Firms, Insurance Companies, etc.

(c) Experience of work in a land acquisition office with good knowledge of English. Should be a good tracer.

Apply before the 21st October 1936 stating age, qualifications and domicile.

The selected candidate will have to join as soon as possible. The rates of pay are provisional and will be finally fixed by the Orissa Government.

UMA CHARAN DAS,

Personal Assistant to the Revenue
Commissioner, Orissa.

CUTTACK: 29th September 1936.

[3—3—16.10.1936.]

NOTICE

Applications are invited for posts at the Secondary and Training Institution for Women, Berhampur, Ganjam, which may fall vacant in the near future:—

Two Higher Elementary Grade trained and four Secondary Grade trained women teachers of Telugu and other subjects through the medium of Telugu.

Applications with copies of testimonials should be sent to the Inspectress of Schools, Orissa, not later than the 1st of November 1936. The appointments will be provisionally on the scale prescribed for female teachers in Madras that is Higher Elementary—Rs. 23—2/2—45 and Secondary Grade—Rs. 30—3/2—45—2/2—55. The scales of pay will ultimately be the scales to be fixed by the Government of Orissa.

Preference will be given to a native of or a person domiciled in Orissa. Candidates should state in their application their age, home district, educational qualifications and previous experience. Knowledge of Oriya is necessary for the Higher Grade trained teachers.

N. NAYAK,

For Director of Public Instruction.

CUTTACK: 1st October 1936.

[2—2—16.10.1936.]

IN THE COURT OF SECOND MUNSIF, PURI.

O. S. NO. 157, CLASS I OF 1936.

Notice under section 1, rule 8, C. P. C.

1. Sadhucharan Mahanti of Kundaibent-sahi, Puri. 2. Rai Bahadur Loknath Misra, Markandeswarsahi, Puri. 3. Jagannath Misra, 4. Bhimsen Misra, 5. Chandrasekar Misra, 6. Krupasindhu Misra, 7. Harihar Misra, 8. Raghunath Misra, 9. Bhagbau Misra, 10. Biswanath Misra, 11. Ram Misra, 12. Kalicharan Misra of Markandeswar sahi, Puri—*Plaintiffs*,

versus

1. Hadibandhu Mahapatra, 2. Srikar Rath, 3. Sridhar Rath, 4. Raghu Rath, 5. Huri Rath alias Sidheswar Rath, 6. Harihar Misra, 7. Govinda Tripathy, 8. Harihar Rath, all of Harikrishnapur, pargana Rahang, Puri, 9. Mahant Gadadhar Ramanuj Das of Emar Math Kalikadevi sahi, Puri, 10. Krishna Mohan Mahanti of Markandeswar sahi, Puri, 11. Purna Chandra Chand,

12. Krushna Chandra Chand, 13. Khirodo Chandra Chand, 14. Sarat Chandra Chand.

Nos. 11 and 12 are residents of Matimandop sahi, Town Puri, and nos. 13, 14 are residents of Bantaligram Puri-Sadr—*Defendants*.

Notice is hereby given that the above-named plaintiffs have instituted the suit against the said defendants 1 to 14 representing the Brahmin Mahajans of Harekrishnapur, district Puri.

The suit is for a declaration that the above-named plaintiffs are entitled to withdraw their 8 annas share still lying in the High Court amounting to Rs. 1,148-14-0 deposited on the 19th May 1902 as security for cost in P. C. appeal no. 21 of 1901 disposed of on 18th August 1905.

That if any of the Brahmin Mahajans of the above village like to be impleaded as a defendant, he may apply to Court to be made a party, on or before the 17th November 1936.

N. N. DAS,

Munsif.

PURI: 5th October 1936.

PUBLIC SERVICE COMMISSION (INDIA).

Applications are invited for the post of Olised, Specialist in the Central Provinces. (2) Candidates must be British subjects, preferably under 35. Women eligible. (3) Candidates must possess a degree, with Honours in Botany, or a degree in Agriculture and must have carried out post-graduate research work with special reference to oilseed crops. Experience in the technique of field experiments also necessary. (4) Pay Rs. 250—250—25—325. (5) Post non-pensionable and temporary for five years. Probation one year. Service terminable by six months' notice on either side. (6) Government servants eligible if permitted to apply by their Departments. A Government servant holding permanent pensionable post will, if appointed, retain his pensionary status. (7) Canvassing, in any form, will disqualify. (8) Last date for receipt of applications 10th November 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Delhi. Applicants for forms must mention the name of the post.

H. HAMILL,

Secretary, Public Service Commission.

SIMLA: 6th October 1936.

WANTED

Lady Sub-Assistant Surgeons (L.M.P.)
provisional pay Rs. 65—117.

Apply before 31st October 1936 with:
certificates, proof of domicile in Orissa,
stating age, registration number, academic
distinctions, name of medical school from
which passed, the date of admission into it
and the date of passing final examination.

G. VERGHESE, LT.-COL, I.M.S.

*Director of Health and Prisons
Services, Orissa.*

CUTTACK: 1st October 1936.

[2—2—16-10-1936]

IN THE COURT OF THE SUBORDINATE
JUDGE, BERHAMPUR.

PRESENT:

Babu Ganesh Mahapatra, B.A., B.L., Subordi-
nate Judge.

I. P. NO. 2 OF 1936.

Epari Bhimaraju—*Petitioner (Creditor),*

versus

Dondapani Panda and four others—*Respon-
dents (Debtors).*

Notice is hereby given under section 30 of
Act V of 1920, that the abovenamed 1st
Respondent has been adjudged Insolvent
by an order of this Court, dated the 30th
September 1936, and that he has been
directed to apply for discharge within the

30th March 1937. The creditors may prove
their claims by delivering or sending by regis-
tered post an affidavit in Form no. 3 of the
Madras Provincial Insolvency Rules.

GANESH MAHAPATRA,

Subordinate Judge.

BERHAMPUR: 1st October 1936.

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for the post of
Professor of History, Government College,
Lahore. (2) A candidate should be an
Honours Graduate in History of a British
University, preferably with specialization
in Constitutional History. Post-graduate re-
search desirable in addition. (3) Pay Rs. 300—
25—700—Efficiency Bar—730—30—1,000
with selection grade of Rs. 1,050—50—1,250.
(4) Age not below 23 years. (5) Government
servants eligible if permitted by their Depart-
ments. (6) Canvassing in any form will
disqualify. (7) Last date for receipt of
applications 17th November 1936. Prescribed
application forms and further particulars
may be obtained from the Secretary, Public
Service Commission, Delhi. Applicants for
forms must mention the name of the post.
Candidates who submitted their applications
for this post in response to the advertisement
issued in July 1936 need not apply again.
Their applications already received will be
considered.

H. HAMILL,

Secretary, Public Service Commission.

SIMLA: 3rd October 1936.